

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 154 of 2020

IN THE MATTER OF:

Sri Dhanada Laboratories Pvt. Ltd. & Ors.

....Appellants

Vs.

Namireddy Raghu Ram Reddy & Ors.

....Respondents

Present:

For Appellants: Dr. Lakshmi Narasimha and Ms. Soujanya Khetharaj, Advocates.

For Respondents: Mr. Nithin Chowdary Pavulari and Ms. Ameyavikrama Thanvi, Advocates for R-1 & R-2.

ORDER
(Virtual Mode)

06.01.2021: At request of Learned Counsel Mr. Nithin Chowdary Pavulari appearing for Respondent No. 1 & 2 stating that his Learned Senior Counsel Mr. S. Ravi is inconvenienced to appear today before this Tribunal, the matter is adjourned to **01st February, 2021.**

Till then, the Interim Order dated 16.09.2020 passed by this Tribunal, shall continue.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn